(ख) यदि हां, तो इसका ब्यौरा क्या है ;

(ग) इस पर कितनी राशि व्यय की जायगी ; और

(घ) पशु-पालकों को मिलने वाले लाभ का ब्यौरा क्या है ?

खाद्य तथा कृषि मंत्री (श्री अ० प्र० जैन) : (क) दिल्ली प्रदेश के पशु-पालन विभाग का कोई भी विस्तार और पुनर्गठन तरीके से नहीं किया गया है, लेकिन द्वितीय पंचवर्षीय योजना के अन्तर्गत स्वीकृत मदों को कार्यान्वित करने का काम आर्जी तौर पर आरम्भ किया गया है ।

(ख) इन प्रबन्धों का ब्यौरा इस प्रकार है :—

तीन चलते फिरते पशुचिकित्सालयों का शुरू करना, गोशालाओं के प्रशासन के दिन प्रति दिन के कामों में सहायता देने के लिये एक पशु चिकित्सा सहायक-सर्जन की नियुक्ति, ढोर प्रदर्शनी का संगठन, महामारी को दूर करना और हिसार के पशुचिकित्सा कालिज में चार विद्यार्थियों को प्रशिक्षण देने का उपबन्ध ।

जब दिल्ली मिल्क-सप्लाई योजना का काम शुरू हो जायगा, तब एक कृत्रिम गर्भाधान केन्द्र के साथ सहकारी दूध उत्पादन सोसाइटियां और छः अन्य पशुग्राम खोल दिये जायेंगे । एक पशुधन अनुभाग का खोलना और तीन पशुचिकित्सालयों के आरम्भ करने पर भी विचार हो रहा है ।

(ग) १९५६–६१ तक के योजना काल में २२.३२७ लाख रुपये ।

(घ) इन उपायों से किसानों को नसल सुधारने, पशुचिकित्सा में सहायता, महामारी से कम मृत्यु होने के लाभ प्राप्त होंगे ।

गुड़गांव नहर परियोजना

२९९४. श्री नवल प्रभाकर : क्या **सिंचाई और विद्युत मंत्री** यह बताने की कृपा करेंगे कि :

(क) गुड़गांव नहर परियोजना से दिल्ली में किन किन क्षेत्रों की सिंचाई होगी ;

(ख) यह परियोजना इस समय किस अवस्था में है ; और

(ग) इस परियोजना पर जो व्यय किया जायेगा उसमें दिल्ली का अंशदान कितना होगा ?

सिंचाई और विद्युत उपमंत्री (श्री हाथी) : (क) गुड़गांव नहर परियोजना में आगरा नहर के १५वें मील से नहर निकाली जायेगी किन्तु इससे दिल्ली के किसी क्षेत्र की सिंचाई नहीं होगी ।

(ख) इस समय केन्द्रीय जल तथा विद्युत आयोग में परियोजना की जांच हो रही है ।

(ग) इस परियोजना से दिल्ली को लाभ नहीं होगा इसलिये दिल्ली के अंशदान का प्रश्न नहीं उठता ।

Protection of Railway Lines and Bridges

2995. **Shri D. C. Sharma**: Will the Minister of **Railways** be pleased to state the progress made with regard to the protection of Railway lines and bridges with the help of villagers?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The scheme for the protection of railway lines and bridges has been worked out between the Ministries of Railways and Home Affairs and sent to the State Governments and Railway Administrations for implementation. Most of the State Governments have issued instructions

to their Districts where the details of the scheme are being worked out in consultation with the local Railway Administrations.

National Water Supply and Sanitation Schemes in Punjab

2996. **Shri D. C. Sharma:**
Sardar Iqbal Singh:
Shri Ram Krishan:
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of **Health** be pleased to state the amount sanctioned during 1957-58 by way of grants to Punjab under the National Water Supply and Sanitation Scheme and the details of the schemes for which the grants have been sanctioned?

The Minister of Health (Shri Karmarkar): An amount of rupees five lakhs, consisting of Rs. 3·4 lakhs as cash grant and Rs. 1·6 lakhs for adjustment of cost of equipment, was sanctioned to the Punjab Government during 1957-58 as grant-in-aid for the National Water Supply and Sanitation Scheme (Rural).

Cash grant of Rs. 3·4 lakhs

1. Rural schemes of Pepsu sponsored under the 1st Five Year Plan which are being carried out now as spill over schemes:

Rs. 1.4 lakhs.

2. Five Rural Schemes in the Ferozepur District sponsored under the 1st Five Year Plan which are being carried out now as Spill Over Schemes:

	Rs.
(a) Providing water supply scheme in village KalhianSukhan	30,000
(b) Village Kalhian Kot Bhai	50,000
(c) Village Kalhian Doda	50,000
(d) Village Kalhian Mallan	35,000
(e) Village Kalhian Tungwali	35,000
	2,00,000

3. Grant of Rs. 1.6 lakhs for the adjustment of the cost of equipment:

	Rs.
(a) Durehra Water Supply Scheme	74,602
(b) Water Supply Scheme in Ferozpur District	47,743
(c) Construction of dug well type latrines	37,655
	1,60,000
TOTAL	5,00,000

Forests in Himachal Pradesh

2997. **Shri D. C. Sharma**: Will the Minister of **Food and Agriculture** be pleased to state:

(a) the total grants asked for by the Himachal Pradesh Administration for their schemes relating to forests for the Second Five Year Plan; and

(b) the amount sanctioned by the Central Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Rs. 42·50 lakhs.

(b) Rs. 40·37 lakhs.

Agricultural Labour in Delhi

2998. **Shri D. C. Sharma:**
Shri Ramji Verma:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) the total population of agricultural labour in the Union territory of Delhi; and

(b) whether any survey has been made to ascertain the accurate statistics about landless agricultural labour in the territory?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The total number of adult persons who